

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF WDB INDIA PRIVATE LIMITED

1.	Name of Corporate Person	WDB India Private Limited
2.	Date of Incorporation of Corporate Person	05.02.2016
3.	Authority under which Corporate Person is incorporated / registered	Registrar of Companies, Hyderabad
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U74120TG2016FTC103129
5.	Address of the registered office and principal office (if any) of Corporate Person	4th Floor, Plot No. 47,48,49, Street 1, 2nd Avenue, Patrika Nagar, Syno.77/P, Madhapur Serilingampally, Rangareddi, Hyderabad, Telangana-500081, India.
6.	Liquidation commencement date of Corporate Person	18.12.2023
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Name: Atul Mehta Address: 19, Sunshine Building 78 B Dr A.B Road Worli, Near Worli Naka, Mumbai City, Maharashtra -400018, India. Email Id: csatulmehta@gmail.com atul@mehta-mehta.com Telephone No: +91-9820223978 Insolvency Professional, holding Registration No.: IBBI/IPA-002/IP-N01062/2020-2021/13458
8.	Last date for submission of claims	17.01.2024

Notice is hereby given that the WDB India Private Limited has commenced voluntary liquidation on 18.12.2023.

The stakeholders of WDB India Private Limited are hereby called upon to submit a proof of their claims, on or before 17.01.2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 22.12.2023
Place: Hyderabad



ATUL HASMUKHRAI
MEHTA

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Date: 2023.12.22 17:47:00
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Atul Mehta

Liquidator of WDB India Private Limited
IBBI/IPA-002/IP-N01062/2020-2021/13458